

(24)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A. 725/95.

Dt.-of Decision : 30-08-95.

G. Swaminathan

.. Applicant.

Vs

1. Sr. Superintendent of Post Offices,
South East Division,
Hyderabad - 500 027.

2. Director of Postal Services,
Hyderabad City Region,
Hyderabad - 500 001.

.. Respondents.

Counsel for the Applicant : Mr. G. Swaminathan
(Party-in-person)

Counsel for the Respondents : Mr. N.V. Raghava Reddy,
Addl. CGSC.

CORAM:

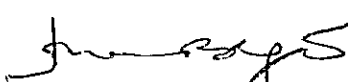
THE HON'BLE SHRI A.B. GORTHI : MEMBER (ADMN.)

* * *

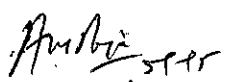
(ORDER)

[As per Hon'ble Shri A.B. Gorthi, Member (Admn.)]

None for the applicant. Even on the previous two occasions, none appeared for the applicant. It is obvious that the applicant is not interested in pursuing this case. Hence this OA is dismissed for default.


(A.B. GORTHI)
Member (Admn.)

Dated : The 30th August 1995.
(Dictated in Open Court)


Dr Registrar (3)

spr

DA-72570

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COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

HON'BLE MR. A.B. GORTHI, ADMINISTRA-
TIVE MEMBER.

HON'BLE MR.
JUDICIAL MEMBER.

ORDER/JUDGEMENT:
DATED: 30/8/1995.

~~M.A./R.A./C.A.NO.~~

IN 7257/95

O.A.NO.

~~T.A.NO. (W.P.NO.)~~

ADMITTED AND INTERIM DIRECTIONS ISSUED.

ALLOWED.

DISPOSED OF WITH DIRECTIONS.

DISMISSED.

DISMISSED AS WITHDRAWN.

~~DISMISSED FOR DEFAULT.~~

~~ORDERED/REJECTED.~~

~~NO ORDER AS TO COSTS.~~

* * *

Rsm/-

Central Administrative Tribunal
DESPATCH
7 SEP 1995 NSH
HYDERABAD BENCH